

charged Rs. 20/- per H.P. plus 200/- trade fee per annum (with a minimum of Rs.250-). Hazardous/obnoxious/pollutant units will not be registered in this scheme.

Commercial units

As regards commercial units, the registration fee would be Rs. 250/- (one time) and the renewal charges would be from Rs. 50/- to Rs. 1000/- depending upon the nature of the trade.

(d) No survey of units working in non-conforming areas has been undertaken by Delhi Administration. However, on a rough estimate the number of such units may be around 50,000. As regards estimated annual production, it was estimated to be Rs. 4050 Crores in 1989, for industrial units in conforming and non-conforming areas. Separate details for units in non-conforming areas are not available.

Utilisation of Coir

1142. SHRI G.M. BANATWALLA: Will the Minister of INDUSTRY be pleased to state:

(a) whether comprehensive schemes proposed to be formulated for greater utilisation of coir; and

(b) if so, the details of the schemes?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b). Formulation of Schemes for greater utilisation of coir is a continuous process. Research and Development Programmes to find new applications of coir are also undertaken. At present, the Coir Board has undertaken several schemes for greater utilisation of coir, viz., rebate scheme, co-operativisation scheme and direct marketing through its show-rooms. The Coir Board has also been undertaking various measures for increasing domestic

sales as well as exports including Generic publicity both for domestic and international markets. International assistance is also availed for development of new designs to suit the requirements of export markets.

Details of Coal Mines

1143. SHRI RAVI NARAYAN PANT: Will the Minister of ENERGY be pleased to state the details of coal mines in the country, State-wise?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): Details of state-wise distribution of Coal Mines are as follows:

(a) Bihar: There are 180 mines which include 171 mines of CIL group, 6 mines of TISCO, 2 mines of IISCO and 1 mine of DVC.

(b) West Bengal: There are 106 mines which include 105 mines of CIL group and one mine of IISCO.

(c) M.P.: 93 mines owned by CIL group

(d) U.P.: 3 mines owned by CIL group

(e) Maharashtra: 35 mines owned by CIL group

(f) Orissa: 15 mines owned by CIL group

(g) Assam: 5 mines owned by CIL group

(h) A.P.: 57 mines owned by Singareni Collieries Company Ltd.

In addition to the above there are a few small coal mines in Jammu and Kashmir. These mines are not part of the central sector. There are many workings of coal deposits in Meghalaya. In the State of Tamil Nadu and Gujarat, Lignite mine are being

operated by Neyveli Lignite Corporation Ltd., and Central Government undertaking, and Gujarat Mineral Development Corporation, a State Government undertaking respectively.

Soviet Technology for Controlling Fires in Mines

1144. SHRI D.M. PUTTE GOWDA: Will the Minister of ENERGY be pleased to state:

(a) whether the Soviet experts have offered Indian miners an original and reliable technology for controlling fires in mines;

(b) if so, the details thereof and whether Government propose to adopt this technology; and

(c) if so, to what extent it will be more useful in this country?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). The Soviet side had offered a technology known as 'grouting technology' for control of a section of fire at Mukunda block of Bharat Cooking Coal Limited on an experimental basis. The grouting technology consists of drilling bore-holes along the periphery of the fire and injecting them with special heat resistant grouts thereby isolating the fire. This technology has not been tried for controlling mine fires anywhere but is used for other applications like reduction of water percolation etc. As the Soviet side was not in a position to fully guarantee the success of this technology in controlling fire, its introduction is not contemplated at present.

(c) Does not arise.

Price Fixation of Paraxylene

1145. SHRI LOKANATH CHOUDHARY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the question of fixing a reasonable price for paraxylene a basic raw material for production of PTA and DMT, is under consideration of Government; and

(b) if so, the details in this regard?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) and (b). There is no price control over paraxylene, DMT and PTA. BICP and Cost Account Branch have recently carried out cost study and the reports are under study.

[*Translation*]

Living and Working Conditions of Employees of ONGC Engaged In Shot Hole Drilling

1146. SHRI RAM PRASAD CHAUDHARY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether any scheme is being formulated to improve the working and living conditions of the labourers and employees engaged in shot hole drilling work under the Oil and Natural Gas Commission;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) to (c). The shot hole drilling work during seismic field surveys is done both by the regular employees of ONGC and through job contracts awarded to contractors and cooperative societies. The employees of ONGC engaged in shot hole drilling work are a part of the seismic field party crews of ONGC. The seismic crews, including shot hole drilling employees are entitled to certain facilities like free